ITEM NO.11 COURT NO.13 SECTION III

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).17801/2011

(From the judgement and order dated 10/05/2011 in SCA No. 15817/2010 of The HIGH COURT OF GUJARAT AT AHMEDABAD)

MESSRS CHEMINOVA INDIA LIMITED Petitioner(s)

VERSUS

UNION OF INDIA & ORS. Respondent(s)

(With prayer for interim relief and office report)

WITH SLP(C) NO. 20174 of 2011
(With prayer for interim relief and office report)

Date: 29/07/2011 These Petitions were called on for hearing today.

CORAM : HON'BLE DR. JUSTICE MUKUNDAKAM SHARMA
HON'BLE MR. JUSTICE ANIL R. DAVE

For Petitioner(s)
Dr. A.M. Singhvi, Sr. Adv.
Mr. C. Mukund, Adv.
Mr. Ashok Jain, Adv.
Mr. Bijoy Kumar Jain,Adv.

In SLP(C) 20174/11
Mr. P.P. Rao, Sr. Adv.
Ms. Reena Khair, Adv.
Ms. Praveena Gautam, Adv.
Mr. Rajesh Sharma, Adv.

For Respondent(s)
For Rr. 3&4
Mr. S.K. Bagaria, Sr. Adv.
Mr. Saurabh Suman Sinha, Adv.
Mr. Jitender Singh, Adv.
Mr. Sharad Bhansali, Adv.
Mr. Prashant Kumar, Adv.
M/S. Ap & J Chambers,Adv.

For R.5
In SLP(C) 17801/11
Mr. P.P. Rao, Sr. Adv.
Ms. Reena Khair, Adv.
Ms. Praveena Gautam, Adv.
Mr. Rajesh Sharma, Adv.

For UOI
Mr. H.P. Raval, ASG
Ms. Shweta Verma, Adv.
Mr. Arvind Kr. Sharma, Adv.
Mr. T.A. Khan, Adv.

UPON hearing counsel the Court made the following
O R D E R

List on Friday, (5.8.2011), along with Dy. No. 23163/2011 and all connected matters.

Interim orders passed by the High Court to continue till

the next date.

(NAVEEN KUMAR)
COURT MASTER

(RENU DIWAN)
COURT MASTER